## Central Administrative Tribunal Principal Bench, New Delhi

CP No.282/2016 In OA No.1048/2016

This the 27th day of July, 2016

Hon'ble Mr. P.K. Basu, Member (A) Hon'ble Mr. Raj Vir Sharma, Member(J)

A.K. Verma, Aged about 63 years S/o Sh. Y.C. Verma R/o B-1/103, Jalalpur City Ramjaipal Road, Patna-801503.

.... Applicant

(By Advocate: Shri O.P.Kalshiyan)

## Versus

Sh. G. Mohan Rao Secretary Ministry of Defence, South Block, New Delhi-110011.

... Respondent

(By Advocate: Shri R.N. Singh)

## ORDER(ORAL)

By Hon'ble Mr.P.K. Basu, M(A)

Learned counsel for the applicant seeks time to go through the compliance affidavit filed by the respondents on 27.07.2016. However, on perusal of the same, we are of the considered opinion that the order of the Tribunal has been substantially complied with. Hence, there is no contempt

is made out. Accordingly, the CP is closed. Notice issued to the respondent is discharged. No cost.

## MA-1813/2016

In view of the order passed in the CP, no action is required on the MA and the MA accordingly stands disposed of.

(Raj Vir Sharma) Member (J)

(P.K. Basu) Member(A)

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